

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(9) C.P.-(IB)242/9/(MB)/NCLT/2018

CORAM: Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 06.06.2018

NAME OF THE PARTIES: CSJ Infrastructure Pvt. Ltd.
V/s
Gitanjali Lifestyle Ltd.

SECTION OF THE COMPANIES ACT : 9 of I&B Code.

ORDER

1. The Learned Representative of the Petitioner is present.
2. The name of the IRP not yet proposed. Directed to propose the consent of the IRP on the next date of hearing. Also directed to intimate the Corporate Debtor and Directors ^{be present or} the next date of hearing. Last chance granted. ^{MMS}
3. The Petitioner is directed to place on record the Affidavit of service along with Tracking Report.
4. Adjourned to **19.07.2018**.

SD/ -

M.K. SHRAWAT.
Member (Judicial)

06.06.2018.

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